

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 606/2024

**IN THE MATTER OF:-**

NEWS ITEM TITLED "GREATER KAILASH LESSER COMFORT LIFE AMID FOUL AIR MOSQUITOES" APPEARING IN THE TIMES OF INDIA DATED 22/04/2024.

**D.O.H:- 14/01/2025**

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Through

*Puja Kalra*

Puja Kalra  
(Advocate)

Standing Counsel for MCD  
Ch. No. 430/431, Lawyers Chambers  
Delhi High Court, New Delhi.

*New Delhi  
Dated:- 13/12/2024*

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 606/2024

**IN THE MATTER OF:-**

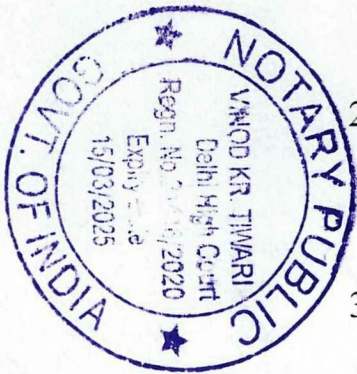
NEWS ITEM TITLED "GREATER KAILASH LESSER COMFORT LIFE AMID FOUL AIR MOSQUITOES" APPEARING IN THE TIMES OF INDIA DATED 22/04/2024.

**STATUS REPORT BY WAY OF AN AFFIDAVIT ON BEHALF OF THE RESPONDENT MUNICIPAL CORPORATION OF DELHI (MCD) PURSUANT TO ORDER DATED 20/09/2024.**

AFFIDAVIT OF DR. SANJAY SINHA S/O SH. B.K. SINHA AGED ABOUT 52 YEARS, DY. HEALTH OFFICER, SOUTH ZONE, MUNICIPAL CORPORATION OF DELHI, GREEN PARK NEW DELHI: -

I, the deponent above named, do hereby solemnly affirm as state as follows:

1. That I am presently posted as Deputy Health Officer, South Zone, MCD, Green Park, New Delhi and am conversant with the facts of the case, as such am competent to depose the instant affidavit, on the basis of the official record maintained and made available, on behalf of Respondent MCD.
2. That the instant status report / affidavit is being filed pursuant to order dated 20/09/2024 of this Hon'ble National Green Tribunal.
3. That this Hon'ble Tribunal vide its order dated 20/09/2024 has passed the following orders / directions:



1. In this original Application, registered suo motu, the Tribunal is examining the issue of emitting intolerable stench from a drain running along side a park in South Delhi's Greater Kailash I attracting swarms of mosquitoes.
2. The DPCC has filed a report showing status based upon the inspection dated 21.08.2024 as under:
  3. That, in compliance to the order dated 22.05.2024, as inspection of the site was carried out by officials of DPCC on 21.08.2024. During the inspection, it was observed that:
    - Swarms of mosquitoes as alleged in the complaint were observed near the houses alongside drain.
    - Drain is not found cleaned and stagnant water and waste dumping observed in the drain due to which mosquitoes are breeding in that area near the residence houses.
    - It is found that the MCD has installed screen to prevent clogging in drain. There is also a boundary wall alongside the drain."
3. The report further states that on the basis of the finding of the inspection, a letter to the MCD was issued by the DPCC on 28.07.2024.
4. CPCB has also filed the report dated 06.09.2024 reiterating the observations which were made in the Report of DPCC as quoted above.
5. The DJB has filed a cryptic report dated 28.08.2024 without disclosing the full relevant particular.
6. The MCD also filed a report on 11.09.2024.
7. Learned Counsel appearing for the DPCC has informed that subsequently fresh inspection of the site has been done along with the officers of MCD wherein on the spot some improvement has been noticed. She has informed that about 30-40 mtrs before the Krishi Vihar, DJB has constructed a wall to block to sewer line out-falling in the storm water drain as a result of which the sewage is getting collected there and spot to nuisance has shifted to that point.
8. The learned counsel for the DPCC has sought two weeks time to file a fresh report. The learned counsel for the DJB is also directed to file the further report keeping in view the observation made above within four weeks.
9. List on 14.01.2025."

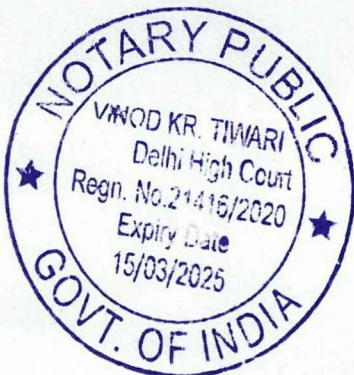


The copy of the order dated 20/09/2024 as passed by this Hon'ble Tribunal is annexed herewith as **Annexure –A.**

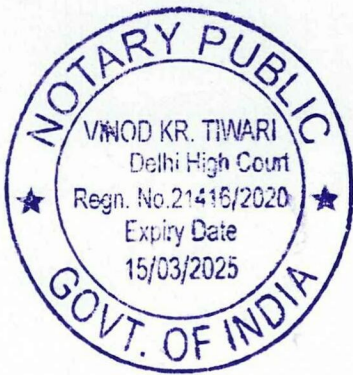
4. That concerning the role of the answering Respondent – MCD, regarding the breeding of mosquitoes and also regarding the alleged drain in Greater Kailash –I, New Delhi, the status of the actions as initiated / taken by Anti – Malaria Department / Public Health Department and Maintenance Division –II of South Zone – MCD respectively are here as under:

**A. Action initiated / taken by Anti Malaria Department / Public Health Department of South Zone – MCD regarding mosquito breeding along the drain at R, S and D-Block Park in Greater Kailash –I, New Delhi.**

- i. It is submitted that, till 04.01.2025 no action has been taken by DJB in accordance to the trapped R&S Block Nallah/drain near Krishi Vihar DDA Park before approx. 30 to 40 meters from the outfall by constructing a wall approx. 2 meters height.
- ii. Neither any official from DJB visited the site in presence of MCD officials or DPCC officials nor informed any schedule for their visit at the Drain behind Krishi Vihar.



- iii. Despite above, the concerned area field staff / Malaria Inspector of the department has been taking adequate Anti Mosquito measures in respect of the alleged drain in routine on weekly basis. However, it goes without saying that it has also been intensified, on noticing the report published in News Paper in April – 2024.
- iv. As per record, the department has also undertaken the requisite Anti Larval Spray along the aforesaid drain by way Power Spray Tanker on 16/07/2024, 10/08/2024, 30/08/2024, 08/09/2024, 09/09/2024, 24/09/2024 and 05/10/2024.
- v. It is also pointed out that the department is also undertaking Anti Larval Spray by Knapsack Sprayers in the area in question on weekly basis along the alleged drain, regularly. Action Taken Report from Malaria Ward In-charge-173, Greater Kailash dated 28/10/2024, 17/11/2024, 14/12/2024 and 03.01.2025 has been annexed as **Annexure-B (Colly)** wherein, Anti-Larval work through Knapsack Sprayer has been carried out on 18.10.2024, 19.10.2024, 20.10.2024, 21.10.2024, 22.10.2024, 23.10.2024, 25.10.2024, 26.10.2024, 27.10.2024,



28.10.2024, 03.11.2024, 09.11.2024,  
16.11.2024, 14.12.2024, 03.01.2025.

- vi. Moreover, fogging against adult mosquito in the vicinity of the alleged drain has also been done / undertaken on various occasions as on 18.10.2024, 20.10.2024, 23.10.2024, 16.11.2024. Also, Cold Fog has been done in and around the drain on 22.10.2024 & 06.11.2024. Further, Tiffa (Vehicle Mounted Fogging Machine) has been carried out on 27.10.2024. Also, joint program along with Maintenance Department, South Zone, MCD has been carried out on 06.11.2024. The photographs showing the mentioned fogging undertaken in the area in question are also annexed herewith as Annexure –

C-1 (Colly).

- vii. Also, for awareness amongst the residents about preventive measures to be taken at the community level against vector borne diseases (VBD) also disseminated by way of inter personal communication through breeding checkers who visited in the localities of the area in question.

- viii. Beside above, Zonal Entomologist of South Zone – MCD has also inspected the locality and also the alleged drain on 09/09/2024 and reported that no mosquito

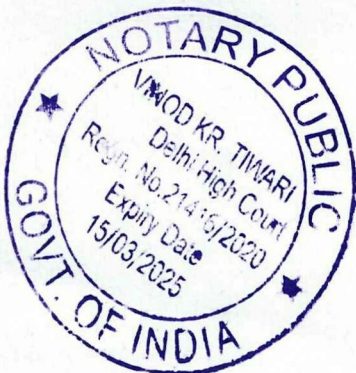


breeding is there in the alleged drain and in its surrounding area and the drain is flowing freely without any clogging and congestion.

- ix. Also, Joint Inspection along with DPCC has been carried out on 19.09.2024 at storm water drain adjacent to B, R & S Block GK-1, wherein the alleged swarm of mosquitoes was not observed near the drain and drain is found cleaned and no waste dumping observed in the drain this time. Delhi Jal Board has trapped the R&S Block Nallah/drain near Krishi Vihar DDA Park before approx. 30 to 40 meters from the outfall by constructing a wall approx. 2 meters height due to which the water stagnated at upstream side of this nallah.

**B. Action initiated / taken by the Maintenance Division-II of South Zone – MCD regarding de-sealting of drain along R, S and D-Block Park in Greater Kailash –I, New Delhi.**

- i. In addition to previous submission, it is submitted that Public Health Department has issued letter to EE-M-II South Zone vide no. DHO/SZ/MCD/2024/D-1518 dated 11.10.2024 regarding fresh status report of cleaning and desilting of R & S



Block Drain GK-1 Nalla/drain as desired by Hon'ble NGT.

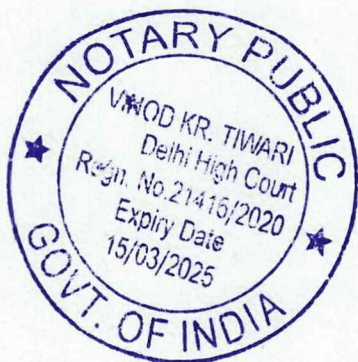
- ii. In response, to the letter issued by Public Health Department the Maintenance Department, South Zone, MCD has submitted vide letter no. EE(M)-II/SZ/2024-25/D-836 date: 09/01/2025 annexed herewith as Annexure-D, that the Drain/Nalla has been cleaned regularly. The Photographs taken during the cleaning presently are enclosed for reference annexed as in Annexure-B.
- iii. It is further submitted that the R & S Block Nalla/Drain which was trapped by Delhi Jal Board near Krishi Vihar DDA Park before approx. 30 to 40 meters from the outfall by constructing a wall approx. 2 meters in height has not been removed yet by them due to which the water stagnated at the upstream side of nallah (Photographs Enclosed in Annexure-B).
- iv. The desilting work of R & S Block nalla/drain has been carried out by deploying manual labours. Approximately 38.60 MT of silt has been extracted from the drain and sent to the SLF Okhla.
- v. It is pertinent to mention here that desilting of drains is a continuous process and as per policy of the department the



desilting activity is carried out throughout the year i.e. pre-monsoon & post-monsoon. 60% of the desilting is to be done in 1<sup>st</sup> Phase (Pre-Monsoon) and 40% to be done in 2<sup>nd</sup> phase (post-monsoon). The Action plan is annexed herewith at **Annexure-C**.

vi. It is further submitted that the department maintained the flow of water in the drain regularly and checked the quantum of silt from time to time.

5. That as can be observed from above that the respective concerned departments of answering Respondent – MCD are making all endeavor by taking adequate measures to prevent mosquito breeding / mosquitoes along the alleged drain and by carrying out required desilting and cleansing of the alleged drain on regular basis and it will continue to take more effective steps in this regard.



*[Handwritten Signature]*  
I identify the Deponent who has signed/put thumb impression in my presence

*[Handwritten Signature]*

Deponent  
Dy. Health Officer  
South Zone, MCD

13 JAN 2025

**VERIFICATION:**

Verified at Delhi on this 13 day of January – 2025, that the contents of the above affidavit are true and correct to my knowledge derived from the official records maintained by the MCD and I believe the same to be true and correct.

CERTIFIED THAT THE CONTENTS EXPLAINED TO THE DEPONENT EXECUTANT WHO IS SEENED PERFECTLY TO UNDERSTAND AFFIRMED & DEPOSED BEFORE ME AT NEW DELHI

*[Handwritten Signature]*  
IDENTIFY THE EXECUTANT/DEPONENT WHO HAS SIGNED IN MY PRESENCE  
VINOD KUMAR TIWARI, Advocate, Reg. No. 214/15/2020  
NOTARY PUBLIC (NEW DELHI)

13 JAN 2025

*[Handwritten Signature]*

Deponent  
Dy. Health Officer  
South Zone, MCD

Item No. 14

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 606/2024

News Item titled "Greater Kailash lesser comfort Life amid foul air & mosquitoes" appearing in The Times of India dated 22.04.2024

Date of hearing: 20.09.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Respondents: Ms. Nandita Rao, Adv. for DJB (Through VC)  
Ms. Jyoti Mendiratta & Ms. Ananya Basudha, Advs. for R - 5  
Ms. Sakshi Popli, Adv. for DPCC (Through VC)  
Mr. Vikrant Pachnanda, Adv. for CPCB (Through VC)  
Ms. Puja S. Kalra & Mr. Virendra Singh, Advs. for MCD

**ORDER**

1. In this Original Application, registered *suo motu*, the Tribunal is examining the issue of emitting intolerable stench from a drain running alongside a park in South Delhi's Greater Kailash I attracting swarms of mosquitoes.

2. The DPCC has filed a report showing status based upon the inspection dated 21.08.2024 as under:

*"3. That, in compliance to the order dated 22.05.2024, an inspection of the site was carried out by officials of the DPCC on 21.08.2024. During the inspection, it was observed that:*

- ***Swarms of mosquitoes as alleged in the complaint were observed near the houses alongside drain.***
- ***Drain is not found cleaned and stagnant water and waste dumping observed in the drain due to which mosquitoes are breeding in that area near the residence houses.***
- ***It is found that the MCD has installed screen to prevent clogging in drain. There is also a boundary wall alongside the drain."***

3. The report further states that on the basis of the finding of the inspection, a letter to the MCD was issued by the DPCC on 28.07.2024.

4. CPCB has also filed the report dated 06.09.2024 reiterating the observations which were made in the Report of DPCC as quoted above.
5. The DJB has filed a cryptic report dated 28.08.2024 without disclosing the full relevant particular.
6. The MCD also filed a report on 11.09.2024.
7. Learned Counsel appearing for the DPCC has informed that subsequently fresh inspection of the site has been done along with the officers of MCD wherein on the spot some improvement has been noticed. She has informed that about 30 -40 Mtrs before the Krishi Vihar, DJB has constructed a wall to block to sewer line out-falling in the stormwater drain as a result of which the sewage is getting collected there and spot to nuisance has shifted to that point.
8. The learned counsel for the DPCC has sought two weeks time to file a fresh report. The learned counsel for the DJB is also directed to file the further report keeping in view the observation made above within four weeks.
9. List on 14.01.2025

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

September 20, 2024  
O.A. No. 606/2024  
HB..

217 Annexure-B (col 17) Date - 03/01/2025

Municipal Corporation of Delhi  
WARD No - 173, G.K.I


मलेरिया अवरुधक अधिकारी  
कार्यालय, दक्षिणी क्षेत्र  
डायरी नं० : 2278  
दिनांक : 03/01/2025

Subject - ATR Regarding B Block Nalla & Near by Localities  
R, S, B Block G.K.I

Name of Localities	Date of DBC	Date of A/L	Date of Cold Fogg	Joint Activity	Remarks
B Block Nalla & B Block G.K.I	03/01/25	03/01/25	03/01/25	03/01/25 Joint Activity with Maintenance Deptt B Block Nalla G.K.I	—

Note - Joint Activity with Maintenance Deptt dt-03/01/2025  
Photographs Attached here with

MIE/SZ

  
Ravi Kumar Verma  
Malaria Inspector  
Ward No. 173, G.K.I  
South Zone, MCD

218

13

Date - 14/12/24

Municipal Corporation of Delhi

WARD No - 173, G.K.I

मलेरिया अवरुधक अधिका  
कार्यालय, दक्षिणी क्षेत्र  
डायरी नं० 2145  
दिनांक : 14/12/2024Subject - ATR Regarding B Block Nalla & Near by  
Localities R, S, B Block G.K.I

Name of Localities	Date of DBC	Date of A/L	Remarks
B Block Nalla & B Block G.K.I	14/12/24	14/12/24	—

Note - Photographs Attached herewith

DMO's  
for  
18/12/24  
M. coordination

14/12/24  
14/12

14/12/2024  
Ravi Kumar Verma  
Malaria Inspector  
Ward No. 173, G.K.I  
South Zone, MCD

Municipal Corporation of Delhi  
WARD No-173, G.K. I

Date - 17/11/24

मलेरिया अपरोधक अधिकारी  
कार्यालय, दक्षिणी क्षेत्र  
डायरी नं० : 1953  
दिनांक : 17/11/2024

Subject - ATR Regarding B Block Nalla & Near by Localities R, S, B Block G.K. I  
Dated - 29/10/24 to 16/11/24

Date of DBC	Date of A/L	Date of fogging	Date of Cold Fogg	Date of F/s work	Date of munadi	Date of Power Spray Tanker	Date of Joint Activity	Remarks
30/10/24 B Block	—	—	—	—	—	—	—	—
03/11/24 B Block	03/11/24 B Block Nalla & B Block	—	—	—	—	—	—	—
04/11/24 B Block	—	—	—	—	—	—	—	—
06/11/24 B Block Nalla	—	—	06/11/24 B Block Nalla	—	—	—	06/11/24 Joint Activity with maintenance Deptt B Block Nalla	—
10/11/24 B Block	09/11/24 B Block Nalla & B Block	—	—	—	—	—	—	—
16/11/24 B Block	16/11/24 B Block Nalla & B Block	16/11/24 B Block	—	16/11/24 B Block	—	—	—	—

Note - Photographs Attached here with

DNOCW

Emt/Sc  
10/11/24

Agm  
17/11

Ray Kumar Verma  
Malaria Inspector  
Ward No. 173, G.K. I  
South Zone, MCD

Municipal Corporation of Delhi  
WARD No - 173, G.K. I

मलेरिया अवरोधक अधिकारी  
कार्यालय, दक्षिणी क्षेत्र  
डायरी नं० : 1838  
दिनांक 01/11/2024

Date - 28/10/24

Dated from 18/10/24 to 28/10/24

Subject - ATR Regarding B Block Nalla &amp; Near by Localities R, S, B Block G.K.I

Date of DBC	Date of A/L	Date of Fogging	Date of Cold Fogg	Date of F/S	Date of Munadi work	Date of Power Spray Tanker	Date of Tifa Fogg	Remarks
18-10-24 (C S Block)	18-10-24 (CR-Block)	18-10-24 (B-Block)	—	—	—	—	—	—
19-10-24 (B & S Block)	19-10-24 (B Block Nalla)	—	—	—	19-10-24 mega Phone B Block	—	—	—
20-10-24 (B-Block)	20-10-24 (B Block)	20-10-24 B-Block	—	—	—	—	—	—
21-10-24 (B & S Block)	21-10-24 (B Block)	—	—	—	—	—	—	—
22-10-24 (B & S Block)	22-10-24 (B Block Nalla)	—	22-10-24 (B & B Block Nalla)	—	—	—	—	—
23-10-24 (CR-Block)	23-10-24 (R-Block)	23-10-24 (B-Block)	—	—	—	—	—	—
24-10-24 (B Block Nalla)	—	—	—	—	24-10-24 Auto munadi	—	—	—
25-10-24 (B-Block)	25-10-24 (S-Block)	—	—	—	—	—	—	—
26-10-24 (B-Block)	26-10-24 (B-Block)	—	—	—	—	—	—	—
28-10-24 (B-Block)	27-10-24 (S-Block)	—	—	—	—	—	27-10-24 (R & S Block)	—
	28-10-24 (B Block Nalla)	—	—	—	—	—	—	—

Ravi Kumar Verma  
Malaria Inspector  
Ward No. 173, G.K. I  
South Zone, MCD

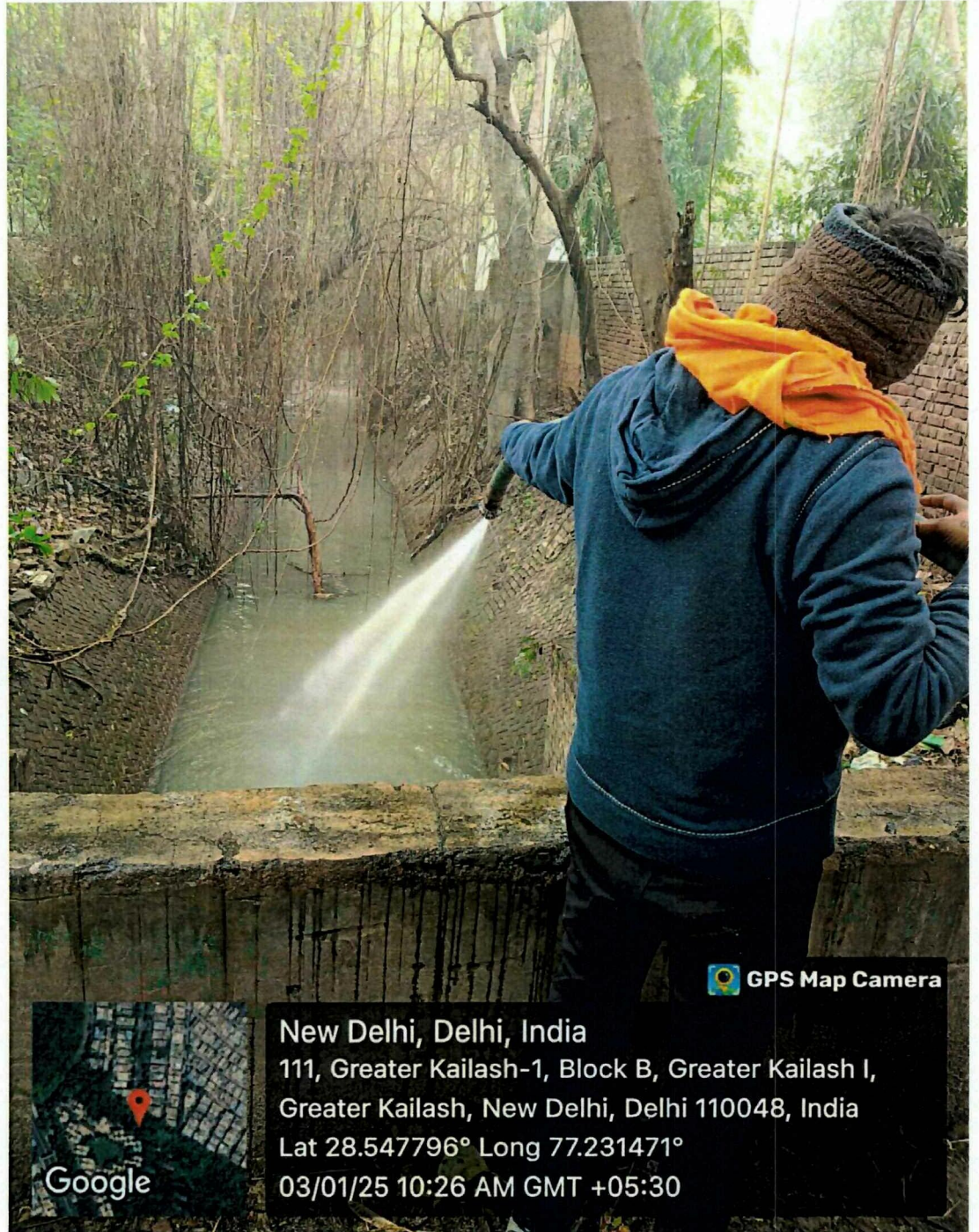
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P.M. D.V.

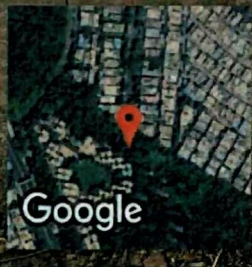
Ravi Kumar Verma

MICS/S2

1/11



GPS Map Camera



Google

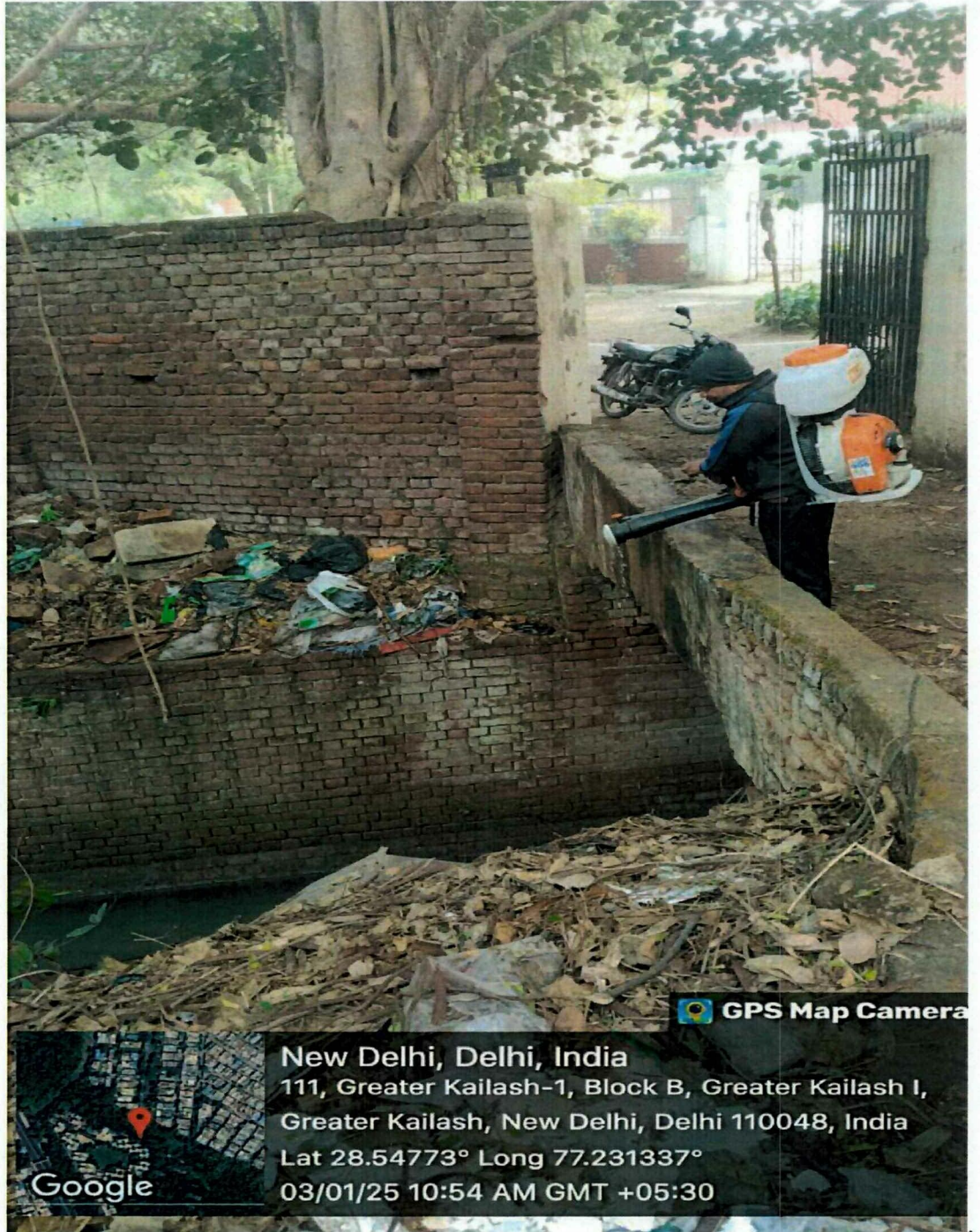
New Delhi, Delhi, India

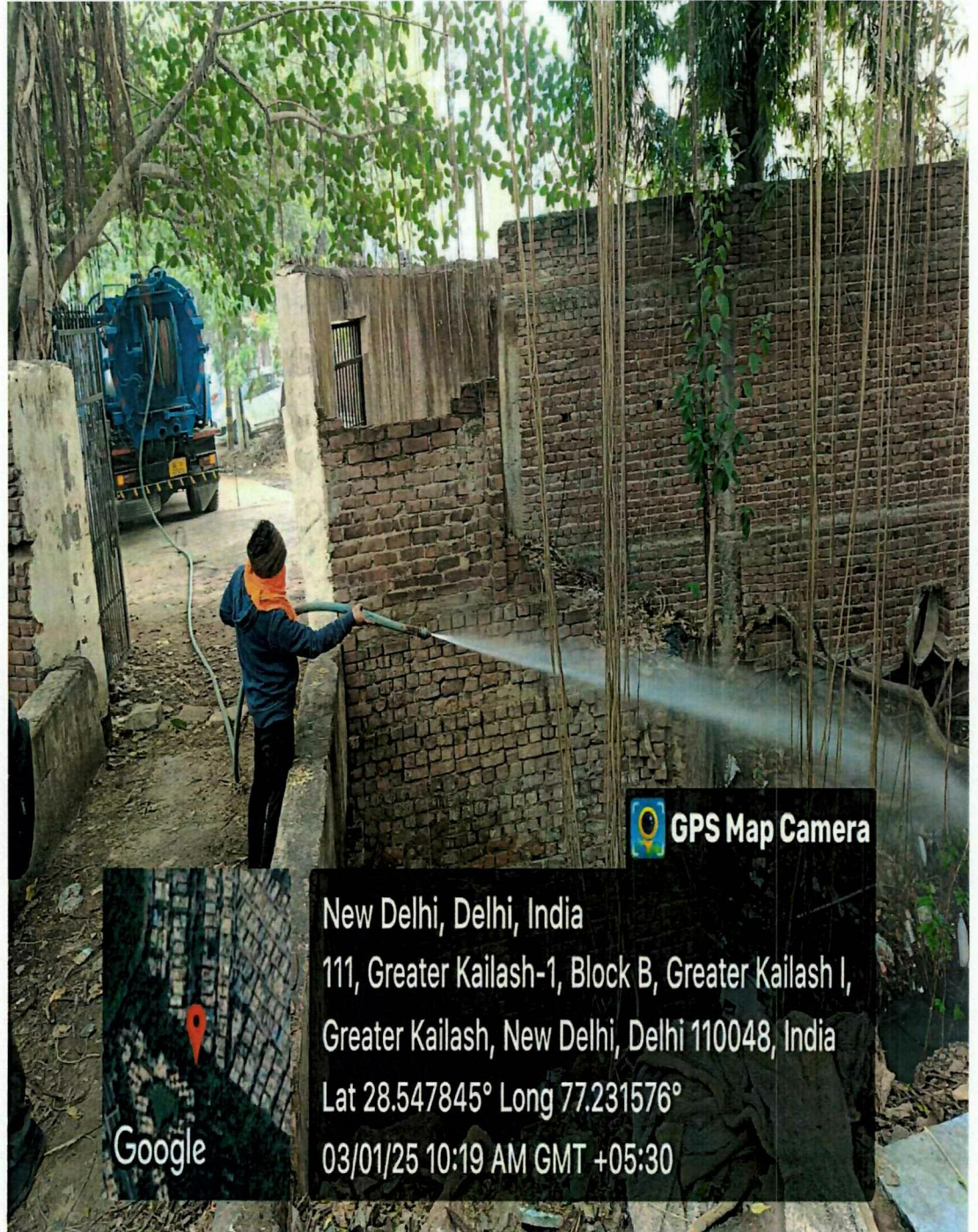
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Greater Kailash, New Delhi, Delhi 110048, India

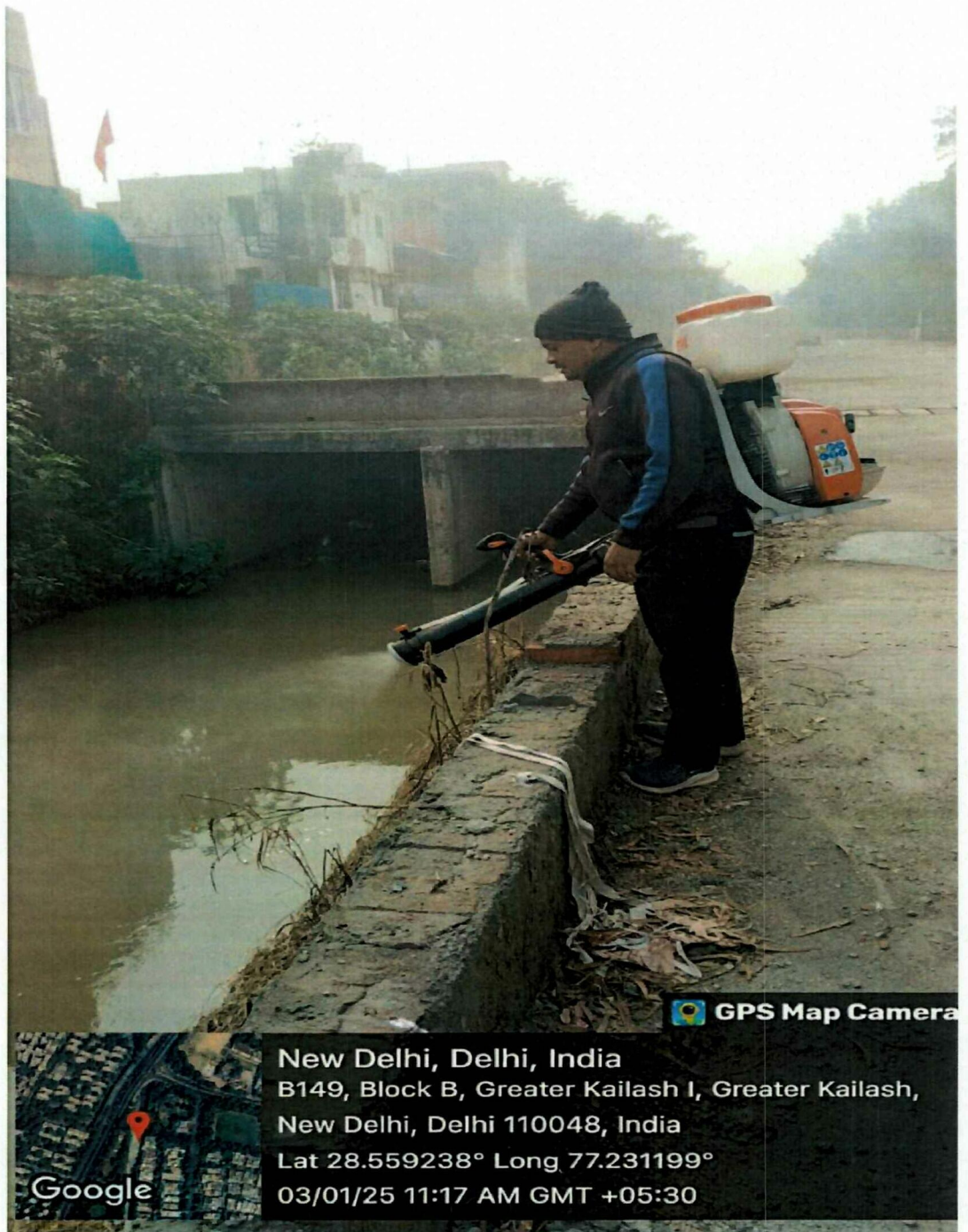
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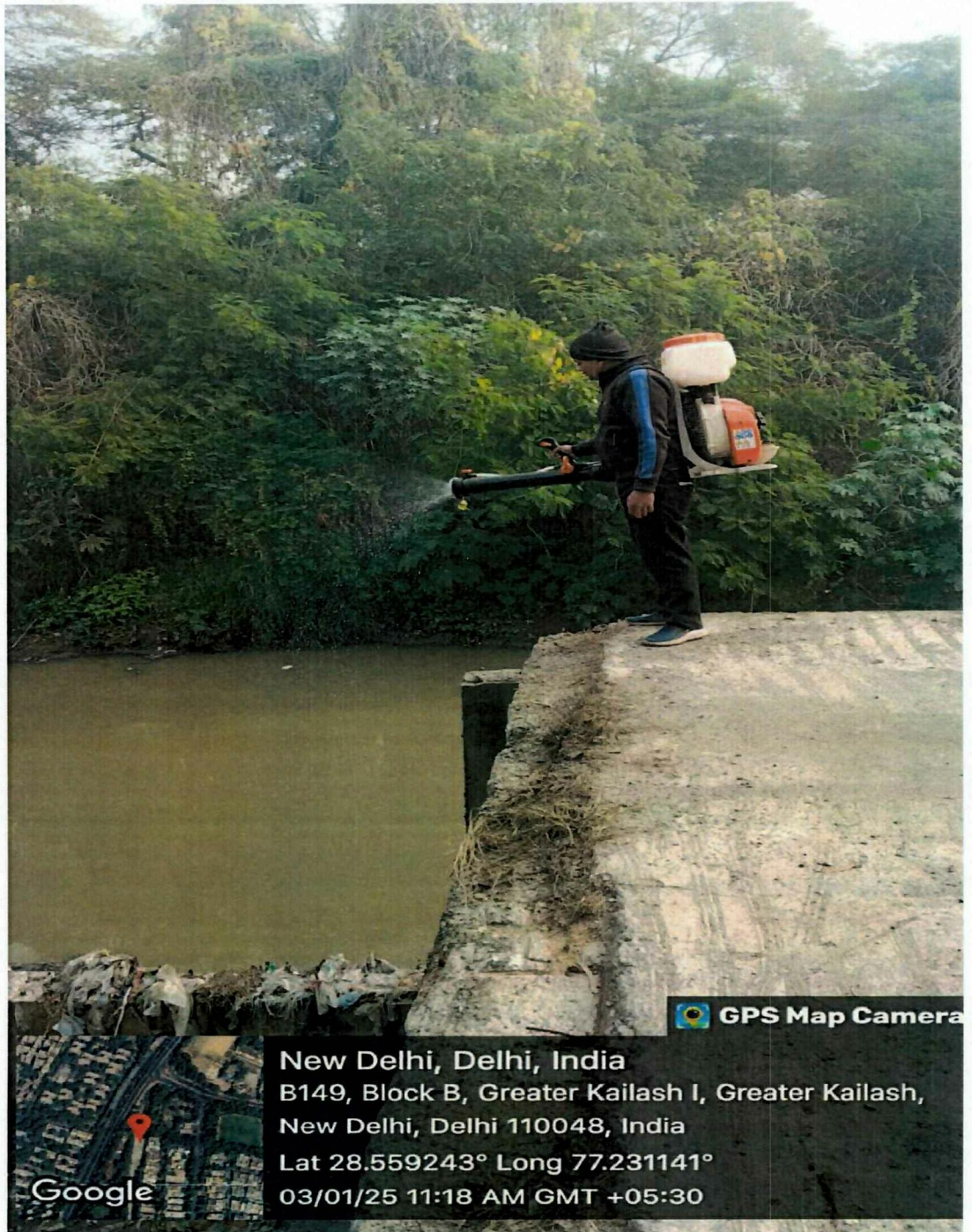




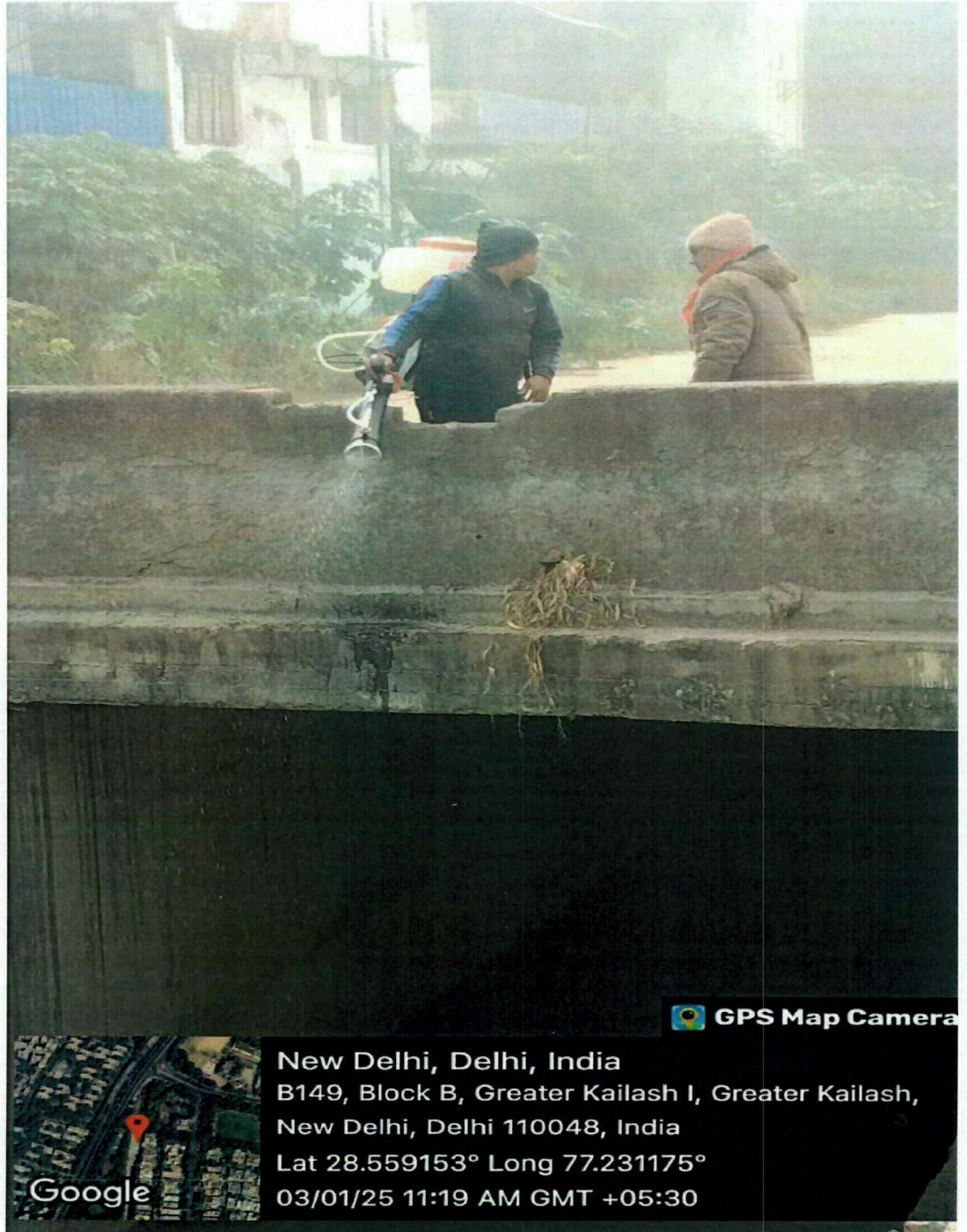
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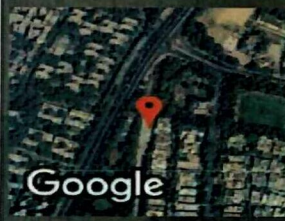
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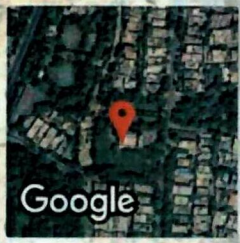


New Delhi, Delhi, India  
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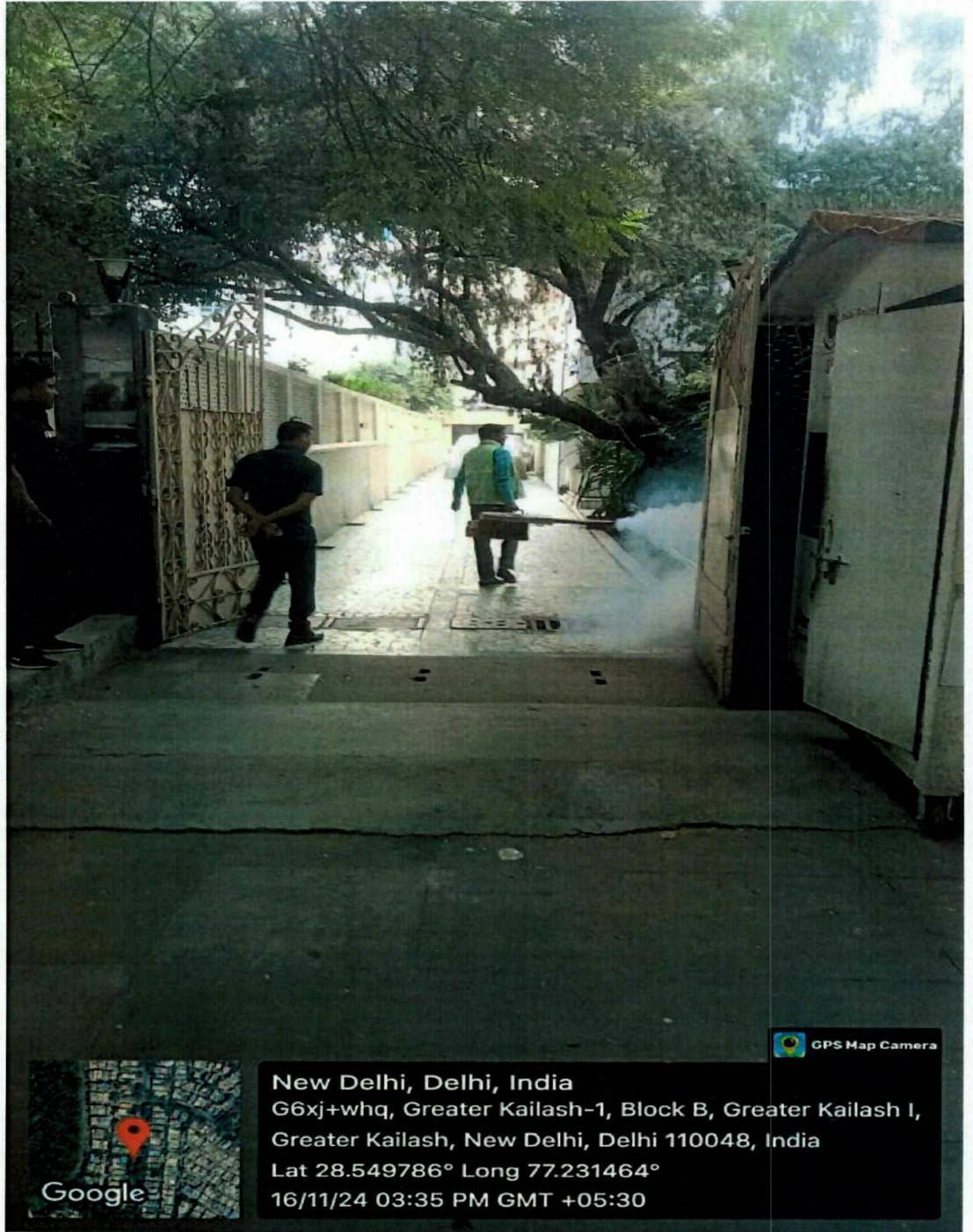
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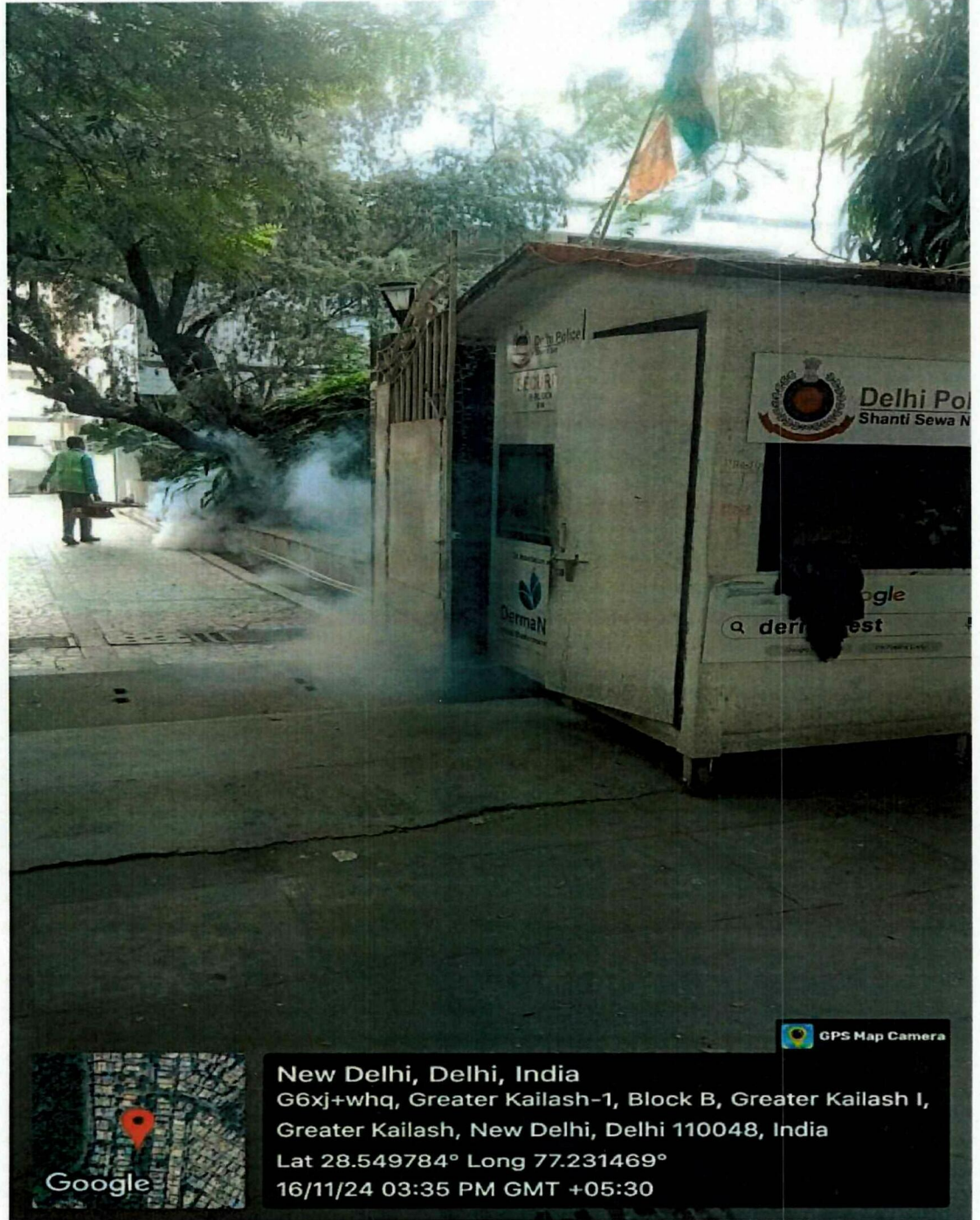


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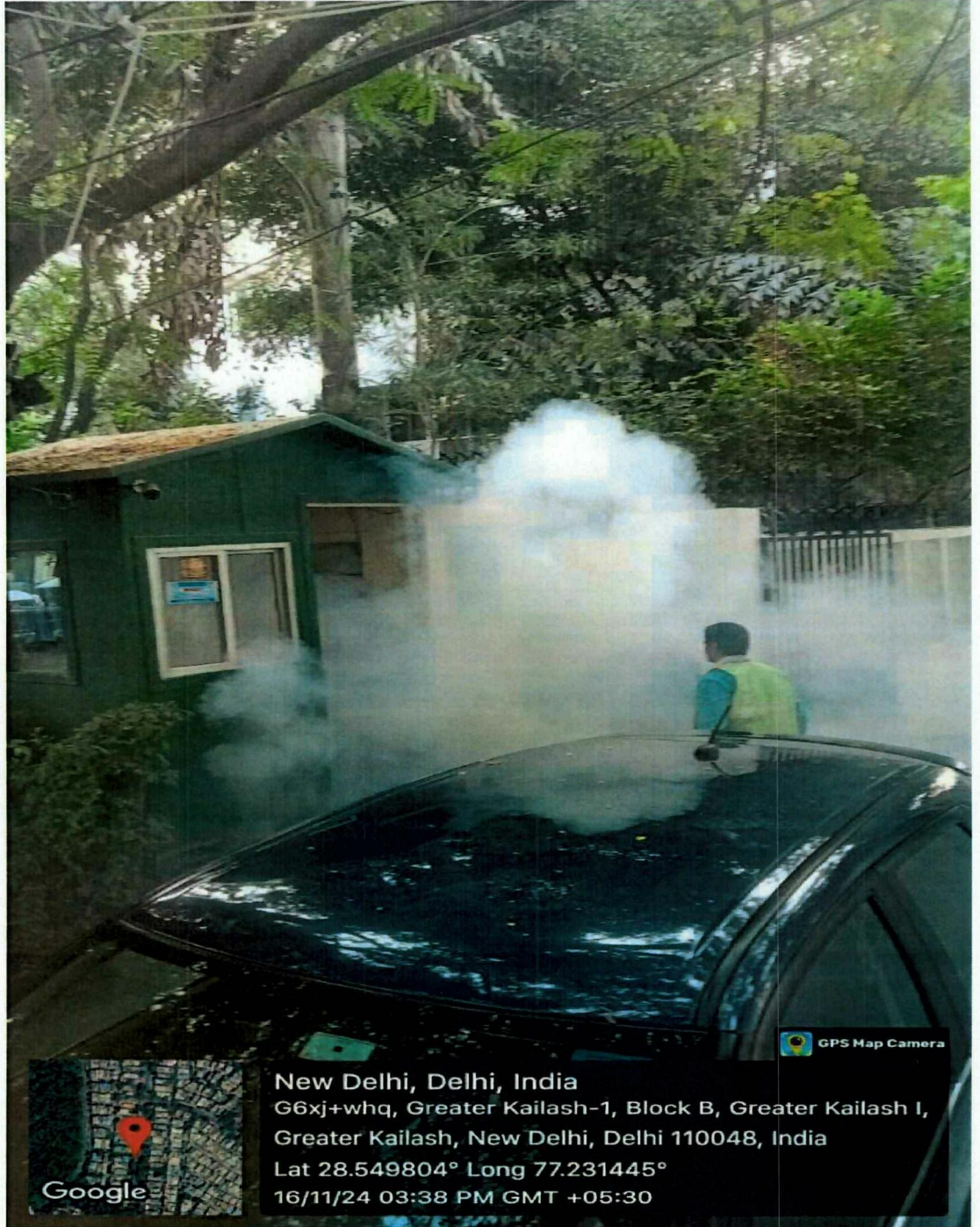
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GPS Map Camera



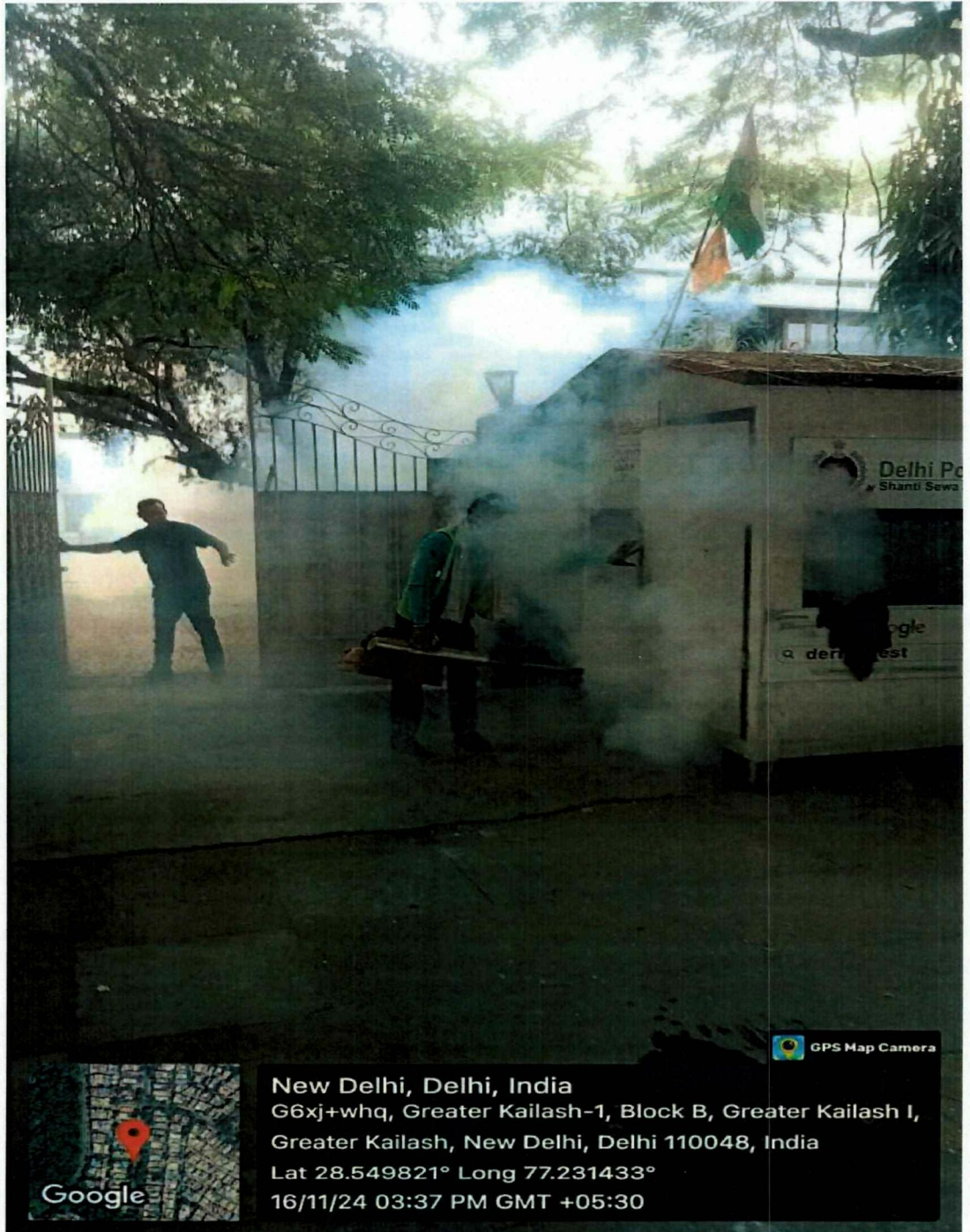
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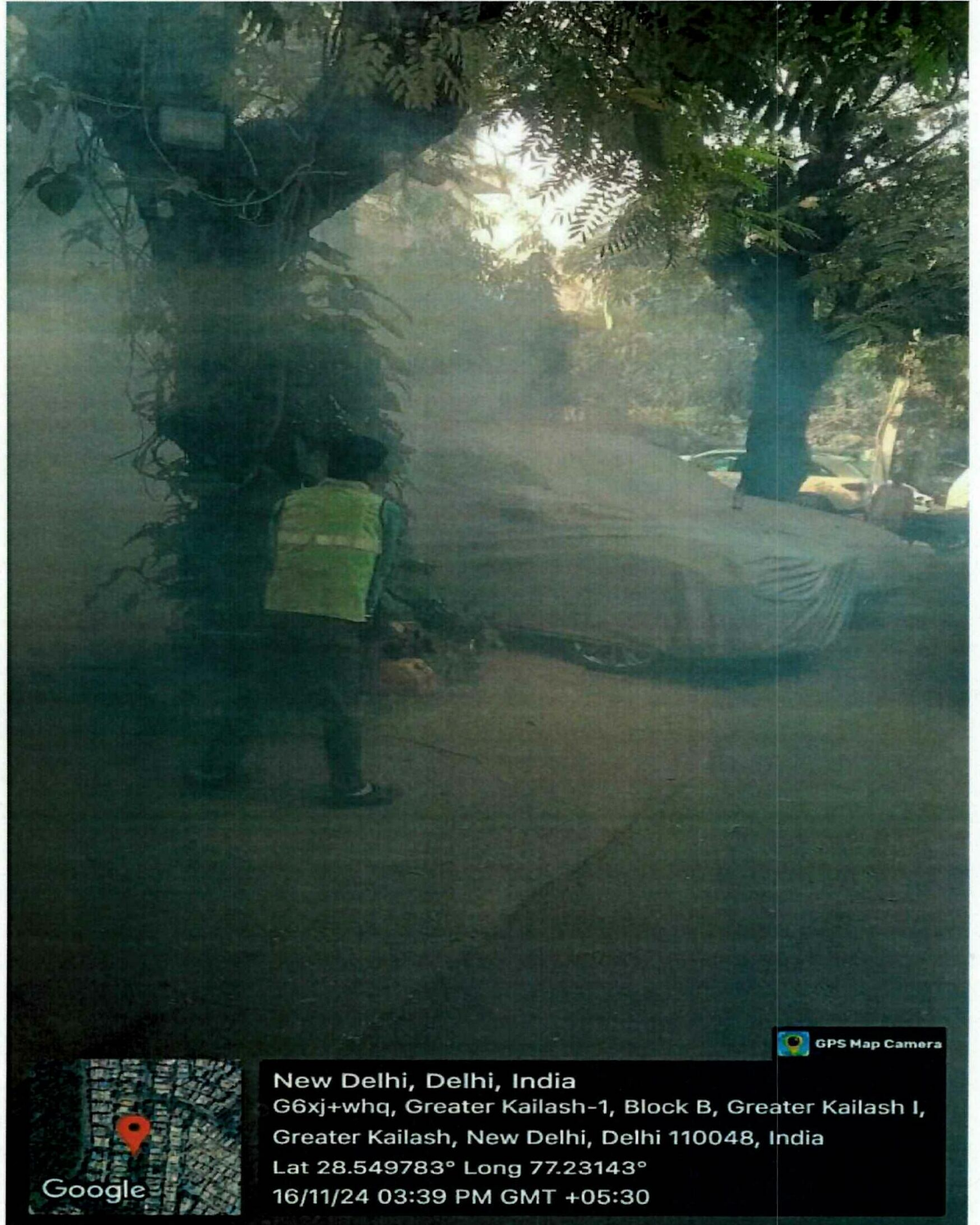
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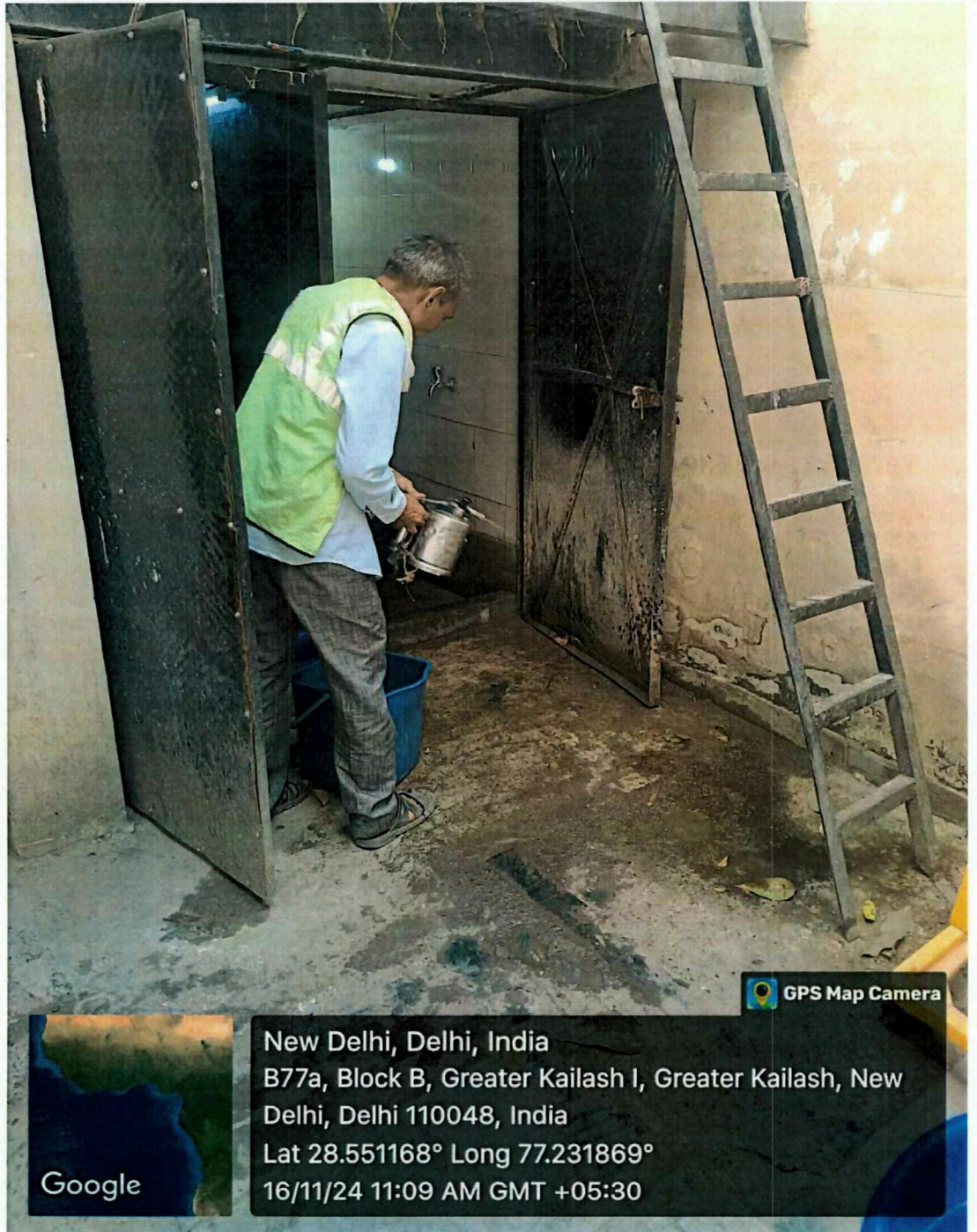
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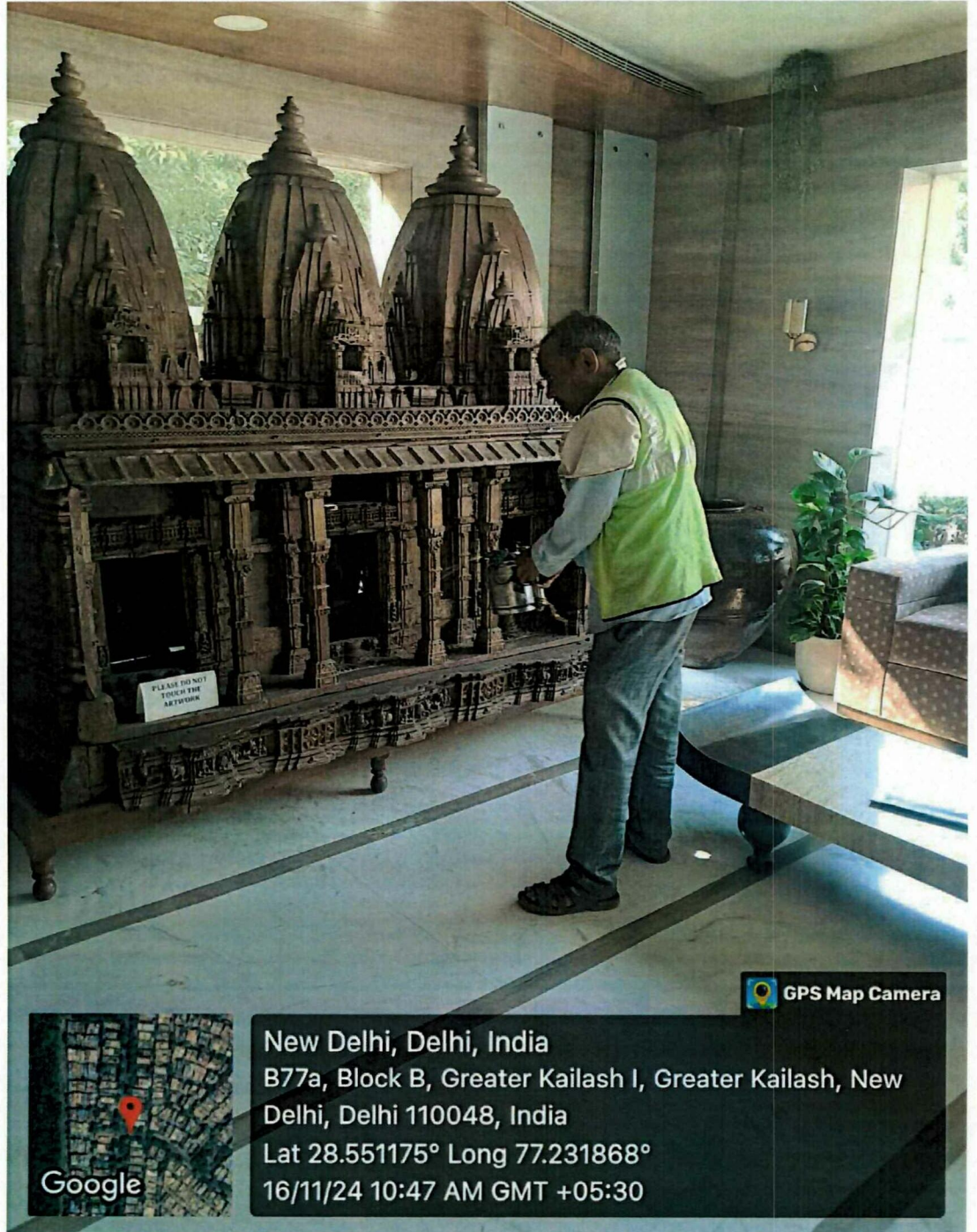


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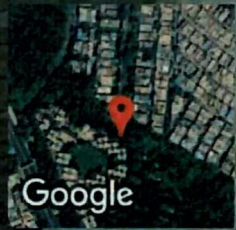
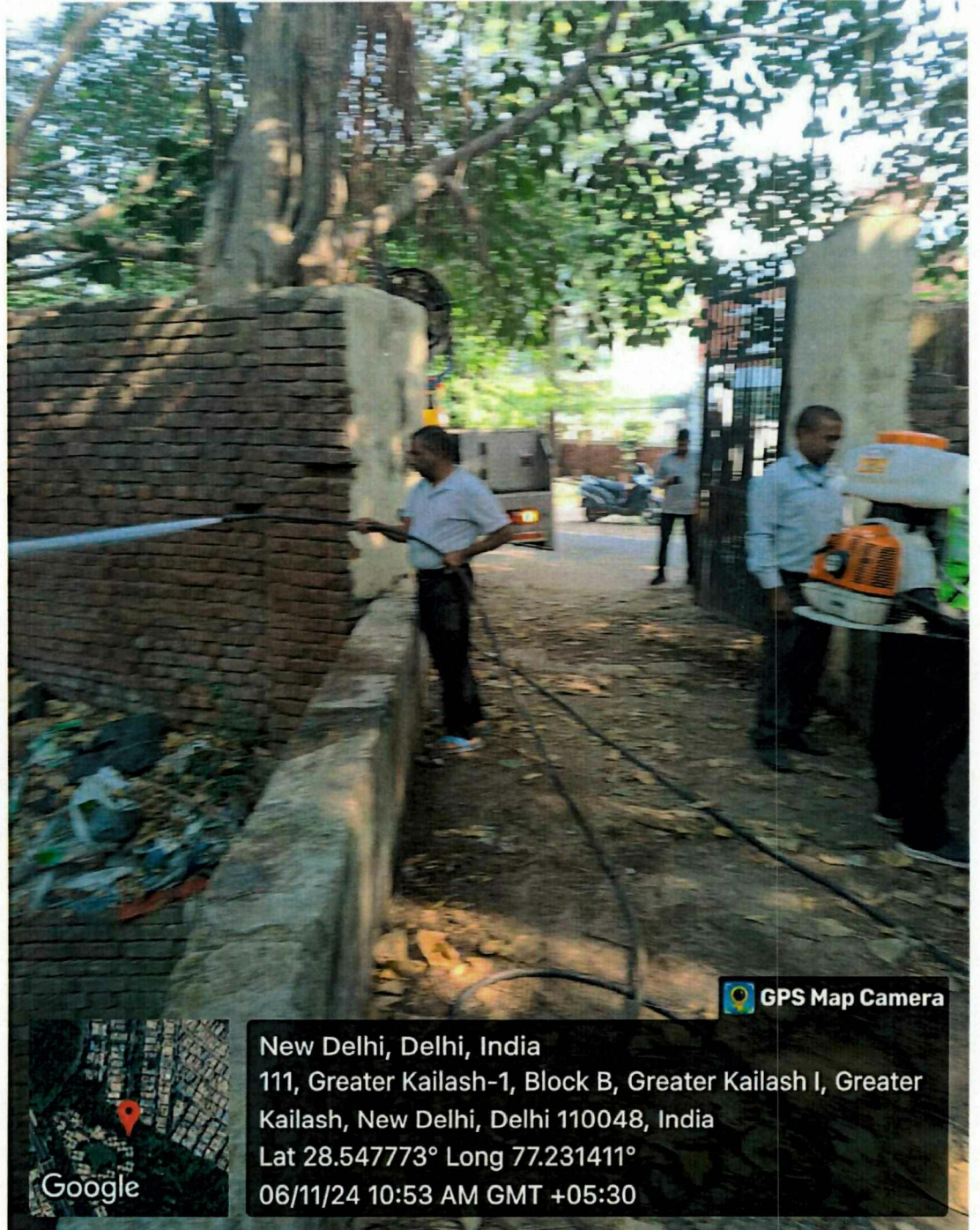
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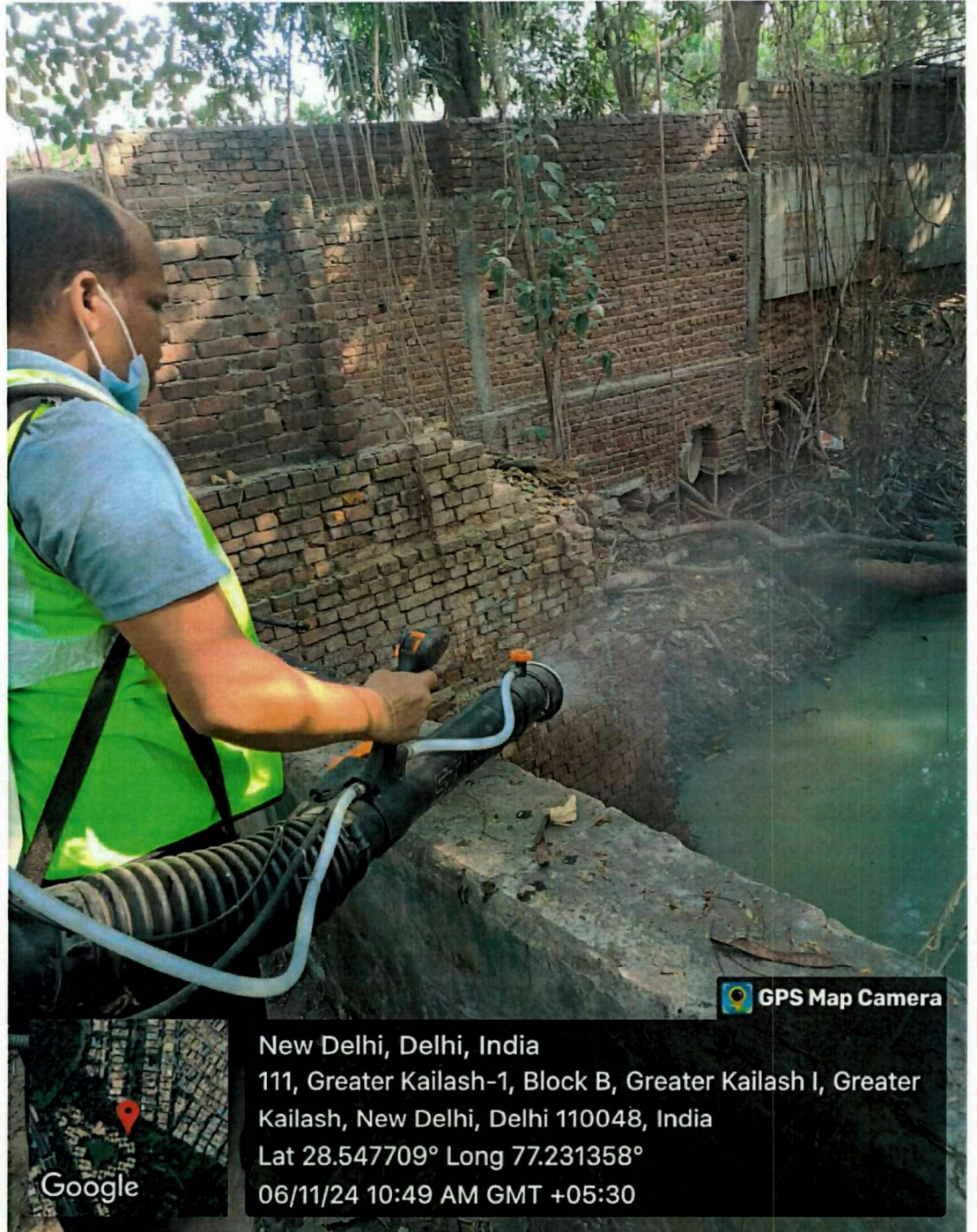








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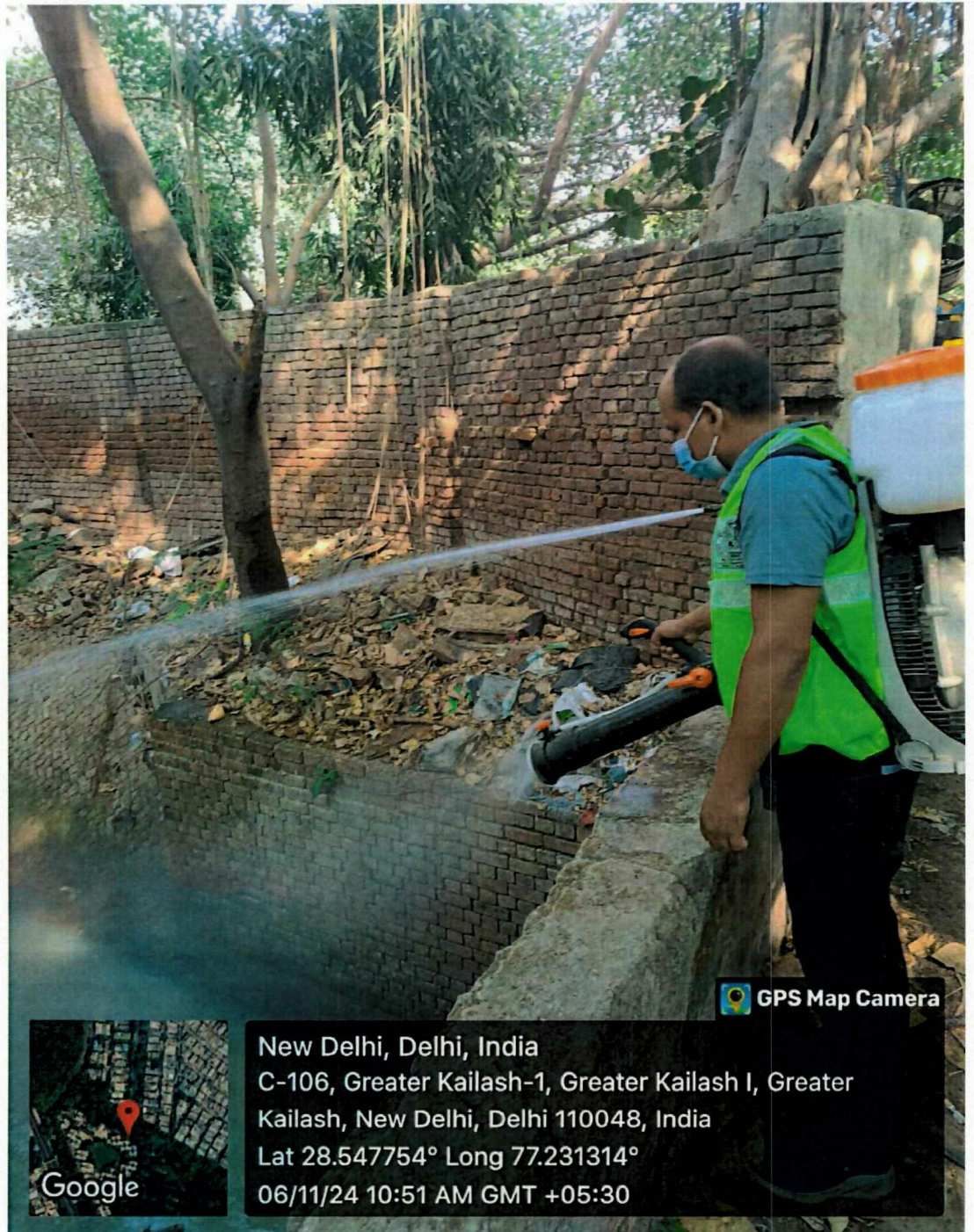


GPS Map Camera



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Google

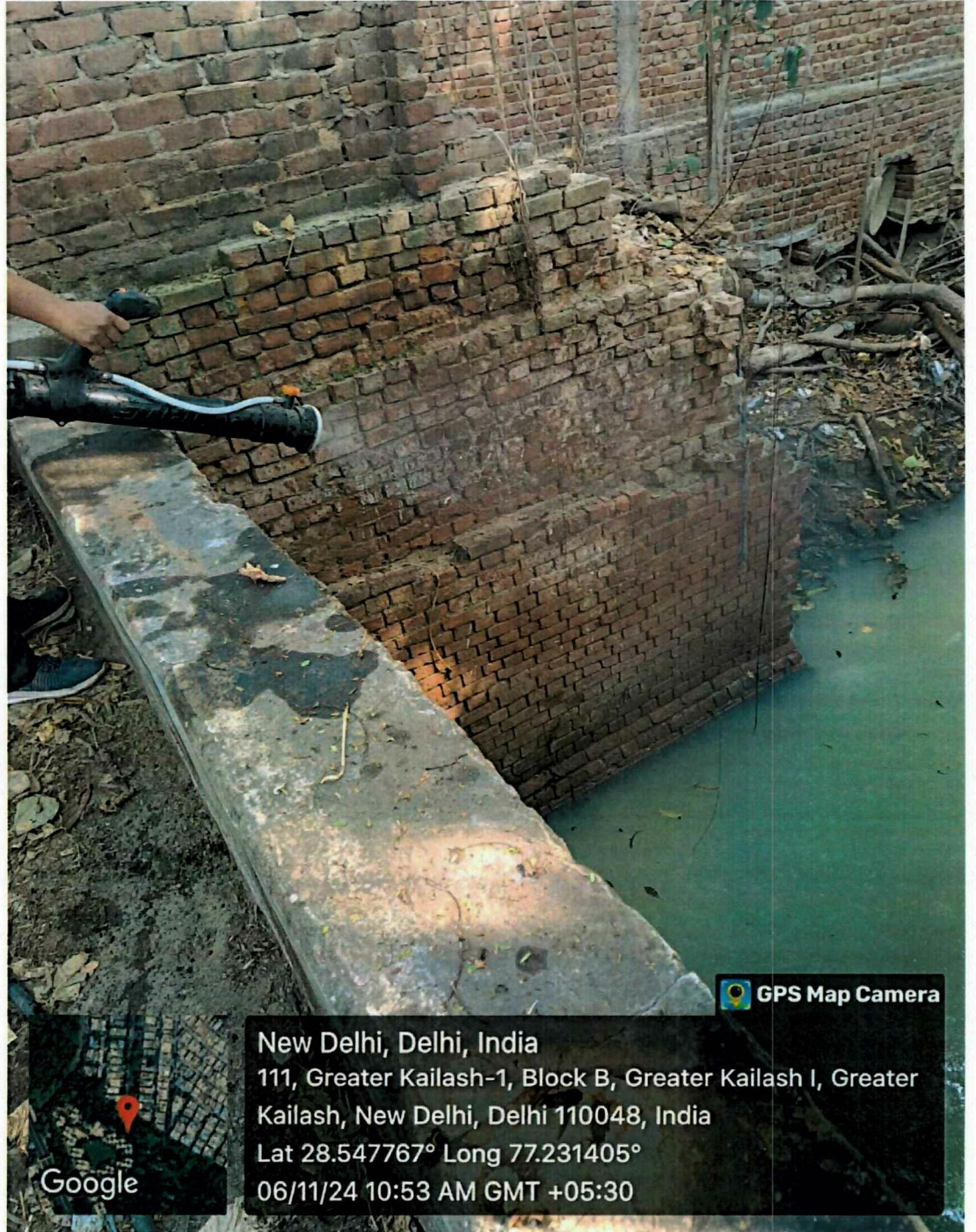




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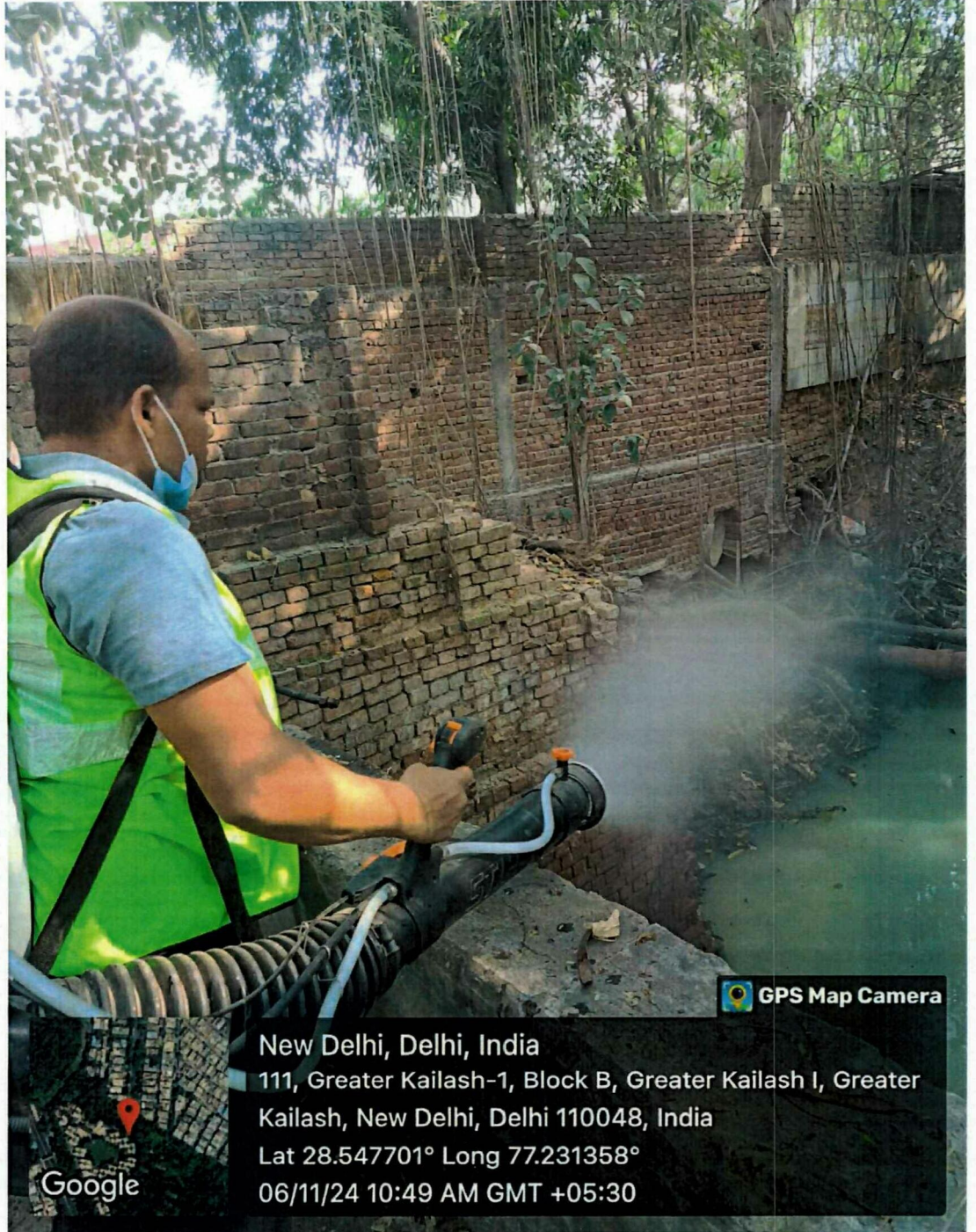
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GPS Map Camera

New Delhi, Delhi, India  
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Google



 GPS Map Camera

New Delhi, Delhi, India  
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 Google

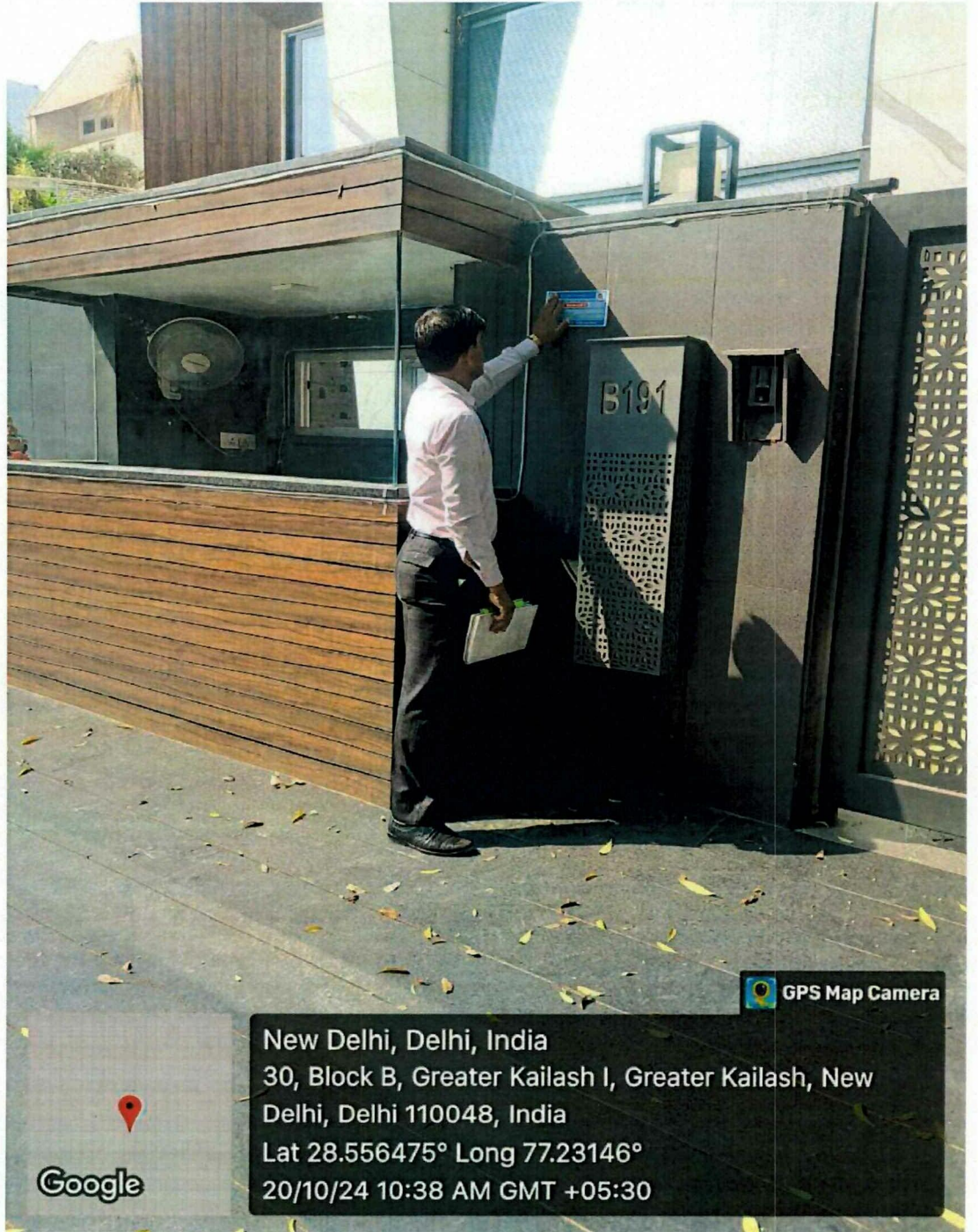




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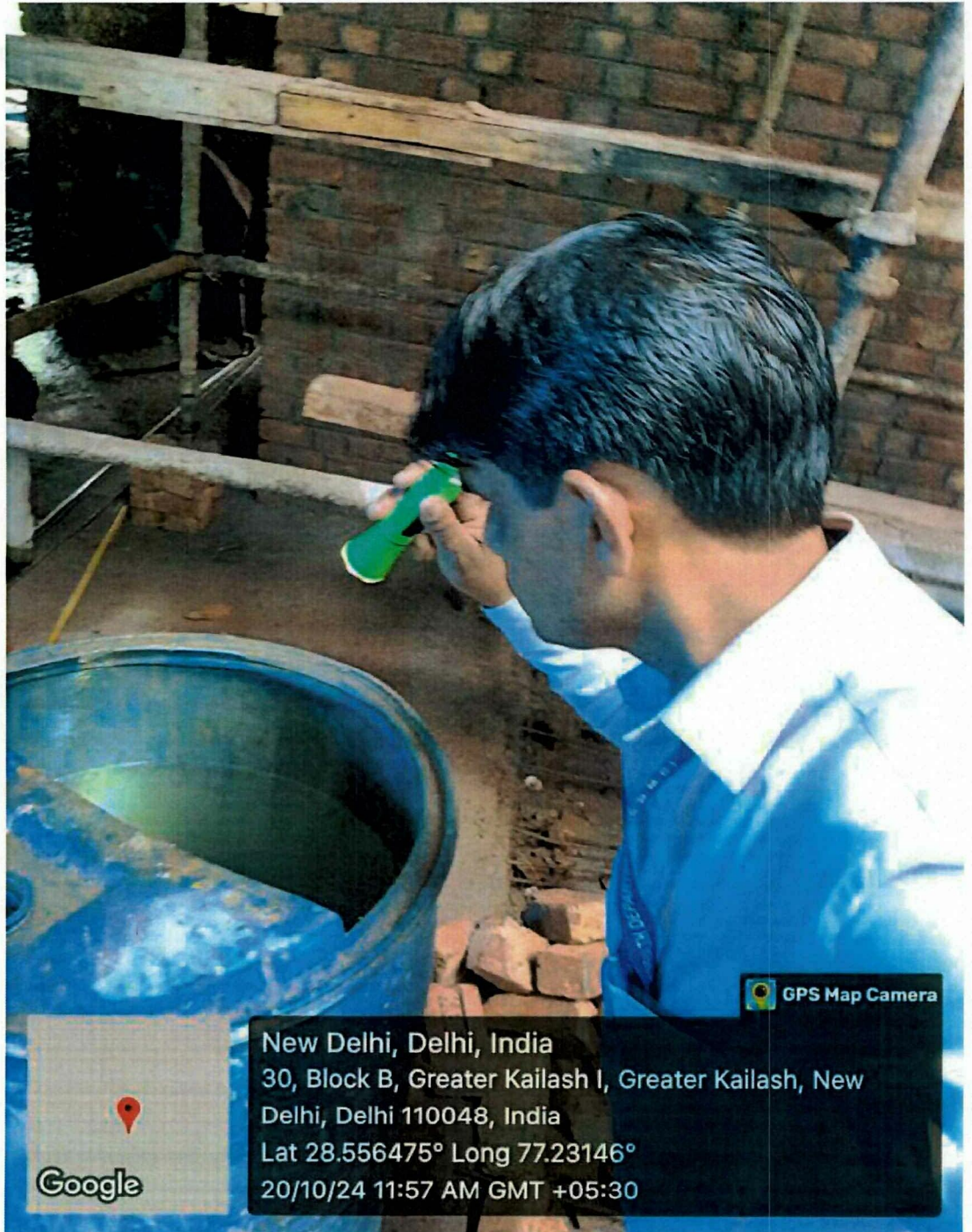




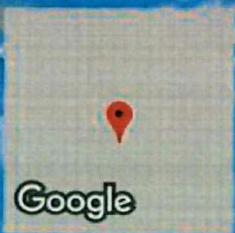
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Delhi, Delhi 110048, India  
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20/10/24 10:38 AM GMT +05:30

Google

GPS Map Camera



GPS Map Camera



New Delhi, Delhi, India  
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Delhi, Delhi 110048, India  
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New Delhi, Delhi, India  
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GPS Map Camera

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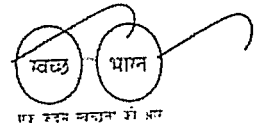
मलेरिष्ठा अवरोधक अधिकारी  
कार्यालय, दक्षिण क्षेत्र  
डायरी नं० : ३३८  
दिनांक : १०/११/२०२५

Annexure D

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MUNICIPAL CORPORATION OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER-(M)-II  
SOUTH ZONE, GULMOHAR PARK, NEW DELHI 110049  
E-mail:- [eemiisz49@gmail.com](mailto:eemiisz49@gmail.com)



No.: EE (M)-II/SZ/2024-25/D... ५५२

Date: १०/११/२०२५

To,

The Deputy Health officer,  
MCD, Green Park, Aurbindo Marg,  
New Delhi- 110016.

Subject: -Fresh status report of cleaning of R&S block Gk-1 Nalla/drain in OA  
No-606/2024

Sir,


In addition to the previous submission with respect to the letter vide No. DHO/SZ/MCD/2024/D-1518 dated 11.10.2024 regarding the fresh status report of cleaning and de-silting of R&S block GK-1 Nalla/drain as desired by Hon'ble NGT.

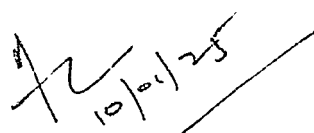
In this regard, it is submitted that the drain/Nalla has been cleaned regularly (the photographs taken during the cleaning presently are enclosed for reference). It is further submitted that the R & S Block Nallah/drain which was trapped by constructing a wall approximately 2 meters in height by Delhi Jal Board has not yet been removed due to which the water stagnated at the upstream side of this nallah.

The desilting work of R & S Block nalla/drain has been carried out by deploying manual labours. Approximately 38.60 MT of silt has been extracted from the drain and sent to the SLF Okhla.

It is pertinent to mention here that the desilting of drains is a continuous process and as per the policy of the department the desilting activity is carried out throughout the year i.e. pre-monsoon & post-monsoon. 60% of the desilting is to be done in 1st phase (pre-monsoon) and 40% to be done in 2nd phase (post-monsoon). The action plan is enclosed for reference.

It is further submitted that the department maintained the flow of water in the drain regularly and checked the quantum of silt from time to time.

  
Executive Engineer  
M-II/South Zone

  
10/11/25  
M. C. B. S. S.

Silt Desilting Action Plan of Drains/Nallahs for the period 16.01.2024 to 15.01.2025 Above 4' in depth and width under the jurisdiction of EE(M)-II/SZ

Name of CE-SZ: Sh. V.K. Bhatia  
Name of SE-I/SZ: Sh. Ajay Aggarwal Name of EE (M-II)/SZ: Sh. S K Meena, M. No. 9717787870

S.No.	Div.	Ward No.	Name of Drain	R.D.		Section of Drains (in mtrs)				Qty of silt to be desilted (From 16.01.2024 to 31.07.2024) (in MT) Phase - I	Qty of silt to be desilted (From 01.08.2024 to 15.01.2025) (in MT) Phase - II	Qty. of silt to be desilted (In MT) (From 16.01.2024 to 15.01.2025)	Total quantity of silt removed till date (16.01.2024 to 31.07.2024)	Total quantity of silt removed till date (01.08.2024 to 03.01.2025)	Status	Percentage (%) of silt (1st phase) of total qty.	Name of RWA and contractor number
				From	To	L(Approx)	(B) (Approx)	D of Nalla (Approx)	Depth of silt (Avg.)								
1	M II	165	L Block Nallah from H. No. 322 L Block to culvert near Mount Columbus School C Block Dakshin Puri	0	74	60	14	1.00	1.50	0.12	38.16	25.85	64.01	39.10	10.25	100.16	M/s Vishal 8750035009 No RWA
2	M II	171	Masjid Moth DDA Flat drain from DDA flat to outer Ring Road near Motor Mkt.	0	100	100		1.70	1.50	0.10	12.00	8.00	20.00	12.00	4.00	100.00	Desilting carried out by Departmental labour. Work is in progress No RWA
3	M II	172	Chirag Delhi Vill. Nalla from Press Enclave Road to Outer Ring Road	0	1250	1250		2.50	4.00	0.15	330.46	220.34	550.80	350.00	58.10	105.91	M/s Hawks Associates 7834875757 No RWA
4	M II	172	Jagdamba Camp nalla from Traveni Complex culvert to Chirag Delhi nallah	0	200	200		1.50	3.00	0.14	29.40	19.60	49.00	30.00	11.20	102.04	M/s Surbhi Sales Corporation 9821613407 No RWA
5	M II	172	S block Panchsheel Park covered drain from S-1 to S-60	0	200	200		0.90	1.20	0.05	6.60	4.40	11.00	6.70	3.00	101.52	

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Sl. No.	Ward No.	Name of Drain	R.D.		Section of Drains (in mtrs)				Qty. of silt to be desilted (From 16.01.2024 to 31.07.2024) (in MT) Phase - I	Qty. of silt to be desilted (From 01.08.2024 to 15.01.2025) (in MT) Phase - II	Qty. of silt to be desilted (In MT) (From 16.01.2024 to 15.01.2025)	Total quantity of silt removed till date (16.01.2024 to 31.07.2024)	Total quantity of silt removed till date (01.08.2024 to 03.01.2025)	Status	Percentage (%) of silt (1st phase) of total qty.	Name of RWA and contractor number		
			From	To	L(Approx)	(B) (Approx)	D of Nalla (Approx)	Depth of silt (Avg.)										
6	M-II	172	Shapur Jat drain from DDA Flats to August Kranti Marg Nallah	0	1280	1280		0.85	1.50	0.08	61.20	40.80	102.00	61.25	20.00	1st phase of desilting completed	100.00	
7	M-II	172	Nallah along August Kranti Marg from Panchsheel Club to Kamla Nehru College	0	1694	1000	694	2.40	3.00	0.12	203.04	135.36	338.40	300.00	35.00	1st phase of desilting completed	111.25	M/s Surbhi Sales Corporation 9821613407  No RWA
8	M-II	173	GK Nallah from Chirag Delhi Flyover to link road culvert near Central School	0	2075	900	1175	3.00	4.00	0.16	304.80	203.20	508.00	310.00	21.40	1st phase of desilting completed	101.71	M/s Surbhi Construction 9821613407  No RWA
9	M-II	173	R&S Block Nallah from Outer Ringh Road to S-363 to B- 272 GK-I	0	1435	1435		1.80	3.00	0.02	36.60	24.40	61.00	38.60	8.60	1st phase of desilting completed	105.46	M/s A S Enterprises 8750035009  No RWA
10	M-II	173	Ajpet Arcade Nallah near LSR College from Lal Lajpat Rai Marg to Kalka Devi Marg	0	134	134		3.00	2.00	0.10	28.20	18.80	47.00	29.20	7.10	1st phase of desilting completed	103.55	
11	M-II	173	Sant Nagar Covered drain	0	248	248	258	1.80	3.00	0.02	6.60	4.40	11.00	7.10	2.00	1st phase of desilting completed	107.58	

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S.No.	Ward No.	Name of Drain	R.D.		Section of Drains (in mtrs)			Qty. of silt to be desilted (From 16.01.2024 to 31.07.2024) (in MT) Phase - I	Qty. of silt to be desilted (From 01.08.2024 to 15.01.2025) (in MT) Phase - II	Qty. of silt to be desilted (In MT) (From 16.01.2024 to 15.01.2025)	Total quantity of silt removed till date (16.01.2024 to 31.07.2024)	Total quantity of silt removed till date (01.08.2024 to 03.01.2025)	Status	Percentage (%) of silt (1st phase) of total qty.	Name of RWA and contractor number			
			From	To	L(Approx)	[B] (Approx)	D of Nalla (Approx)									Depth of silt (Avg.)		
1	M-II	149	Local Shopping Centre Sarvpava Vihar to Begumpur Village Malviya Nagar	0	300	300	0.90	1.50	0.20	38.07	25.38	63.45	38.34	11.62	1st phase of desilting completed	100.71		
			<b>Total M-II</b>	<b>0</b>	<b>9199</b>	<b>6759</b>	<b>2.40</b>	<b>20</b>	<b>28</b>	<b>1</b>	<b>1095.13</b>	<b>730.53</b>	<b>1825.66</b>	<b>1222.29</b>	<b>192.27</b>		<b>111.61</b>	

1414.56